

Dak Register on 01/10/2018

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diar y No.	Date of Receipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Link File
2888/2018	01/10/2018	NIL	SH. A. MOHAN KUMAR	VACATION REPORT FOR DIRECTORATE OF ESTATES	Administration Section			
2889/2018	01/10/2018	01/CESTAT/HYD/ESST/15	P.K. NEELA REDDY, SR. PS, CESTAT, HYDERABAD	RENEWAL OF LEASE AGREEMENT DT. 03/11/2014-REG.	Administration Section			
2890/2018	01/10/2018	NIL	MS. SULEKHA BEEVI C.S, MEMBER (J)	DISPOSAL STATEMENT FOR SEPTEMBER, 2018	Computer Cell			
2891/2018	01/10/2018	NIL	SH. M.M. DAMODHAR, MEMBER (T)	DISPOSAL STATEMENT FOR SEPTEMBER, 2018	Computer Cell			
2892/2018	01/10/2018	NIL	SH. ANIL G. SHAKKARWAR, MEMBER (T)	DISPOSAL STATEMENT FOR SEPTEMBER, 2018	Computer Cell			
2893/2018	01/10/2018	NIL	SH. V. PADMANABHAN, MEMBER	CREDITING UNAVAILED JOINING TIME TO EARNED	Administration Section			

			(T)	LEAVE ACCOUNT-REG.	n			
2894/2018	01/10/2018	18(1)/MISC/CESTAT/ALD/2015-PARTII	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	REPRESENTATION FROM CESTAT, BAR ASSOCIATION ALLAHABAD	Administration Section			
2895/2018	01/10/2018	A. 12026/3/2018-AD.IC (CESTAT)	S. BHOWMI CK, UNDER SECRETARY TO THE GOVT. OF INDIA	OFFICE ORDER FOR APPOINTMENT OF JUSTICE SH. DILIP GUPTA TO THE POST OF PRESIDENT	Administration Section			
2896/2018	01/10/2018	NIL	DR. DEVENDER SINGH, MEMBER (T)	CERTIFICATE OF RELINQUISHMENT OF CHARGE	Administration Section			
2897/2018	01/10/2018	27/44/2004-AD.IC (CESTAT)	S. BHOWMI CK, UNDER SECRETARY TO THE GOVT. OF INDIA	REQUEST OF MS. ARCHANA WADHWA, M (J) FOR SEEKING PERMISSION TO GO ABROAD- REG.	Administration Section			
2898/2018	01/10/2018	11011/1/2018-AD (HINDI-4)	DR. SATISH CHANDRA, JT. DIRECTOR (O.L.)	HINDI COMMITTEE SITTING REG.	Administration Section			
2899/2018	01/10/2018	NIL	SH. V. PADMANABHAN, MEMBER (T)	CERTIFICATE OF ASSUMPTION OF CHARGE	Administration Section			
2900	01/1	A-19(2)/PERS.FILE/TKS-	K.S.	FORWARDING	Admin			

2901/2018	01/2018	DR/CHE/2018	RAMESH, SPS, CESTAT, CHENNAI	OF TRANSFER REQUEST OF SH. T.K. SARKAR, DY. REGISTRAR-REG.	Administration Section			
2901/2018	01/2018	A-12018/3/2018-AD.IC (CESTAT)	S. BHOWMI CK, UNDER SECRETARY TO THE GOVT. OF INDIA	PROPOSAL FOR AMENDMENTS IN THE RRS FOR THE POST OF PR. SEC. AND STENO IN CESTAT- REG.	PA			
2902/2018	01/2018	NIL	V.K. SAXENA, PRINCIPAL COMMISSIONER	MISC. APPLICATION FOR WITHDRAWN OF APPEAL AS DETAILED IN ANNEXURE A	DR(J)			
2903/2018	01/2018	NIL	ASSTT. REGISTRAR, CESTAT, CHANDIGARH	MONTHLY REPORT OF SEPTEMBER 2018	DR(J)			
2904/2018	01/2018	IV (6)15/AE/JPR/2018	B.L. MEENA, JOINT COMMISSIONER (ANTI EVASION)	SERVICE OF NOTICE FOR HEARING IN APPEAL NO. ST/51996/15, IN THE CASE OF CCE & ST-JAIPUR	DR(J)			
2905/2018	01/2018	9(II)/CAL/CEGAT/98-PART-II	P. K. CHOUDHARY, MEMBER(J)	FORWARDING OF ACRS- REG.	Administration Section	J. CHACKO		
2906/2018	01/2018	9(11)/CAL/CEGAL/98-PART-II	SH. P.K.CHOU DHARY,	FORWARDING OF ACRS- REG.	Administration Section	J. CHACKO		

			MEMBER (J)		Section			
2907/2018	01/10/2018	NIL	BINEESH KR. K.S., REGISTRAR, CESTAT, NEW DELHI	CERTIFICATE OF ASSUMPTION OF CHARGE OF JUSTICE DILIP GUPTA, PRESIDENT	Administration Section			
2908/2018	03/10/2018	NIL	SUSHMA RANI PAL, MTS	REG. CHANGE IN ADDRESS OF RESIDENCE	Administration Section			
2909/2018	04/10/2018	CESTAT/AHD/ESTT/09/2016	S.K. TIWARI, ASST. REGISTRAR, CESTAT, AHMEDABAD	PURCHASE OF TWO COMPUTERS WITH PRINTERS FOR THE USE OF HON. MEMBER (J & T), CESTAT, AHMEDABAD-REG.	Computer Cell			
2910/2018	04/10/2018	CESTAT/AHD/ROSTER/01/2014	S.K. TIWARI, ASST. REGISTRAR, CESTAT, AHMEDABAD	REG. LISTING OF SINGLE MEMBER MATTERS BEFORE HON. MEMBERS (J & T), CESTAT, AHMEDABAD-REG.	PA			
2911/2018	04/10/2018	01/CESTAT/BANG/USV	UMA SHANKAR VERMA, ASST. REGISTRAR, CESTAT, BANGALORE	FORWARDING OF LEAVE APPLICATION & JOINING REPORT- REG.	Administration Section			
2912	04/1	18(1)/MISC/CESTAT/ALD/	ROHIT	IMMEDIATE	Admin			

2912	04/10/2018	2015	KUMAR SHUKLA, ASST. REGISTRAR/HOO	REQUIREMENT OF MTS AT CESTAT ALLAHABAD-REG.	Administration Section			
2913	04/10/2018	NIL	MS. ARCHANA WADHWANA, MEMBER (J)	CLARIFICATION REG. VISIT TO DUBAI	Administration Section			
2914	04/10/2018	16(!)/ACCO & GH/CESTAT/ALD/2015	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	PRELIMINARY ESTIMATE AND DRAWING FOR PROVISIONING COURT HALLS/CHAMBERS/REGISTRY AT 6 AND 7 FLOORS, KENDRIYA SADAN, ALLAHABAD-REG.	Administration Section			
2915	04/10/2018	16(!)/ACCO & GH/CESTAT/ALD/2015	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	HANDOVER OF SPACE ALLOTTED TO CESTAT ALLAHABAD IN GPOA BUILDING KENDRIYA SADAN	Administration Section			
2916	04/10/2018	18(1)/MISC/CESTAT/ALD/2015-PARTII	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	OFFER OF APPOINTMENT AS MTS IN CESTAT, ALLAHABAD-REG.	Administration Section			
2917	04/10/2018	CA NO. 456/2018 M.A. NO. 367/2018 & 402/2018	T. VISWAPRAKASH, DEPUTY	OA NO. 456/2018 MRS. N.S. KUMAR & ORS. V/S MINISTRY	Administration Section	J. CHACKO		

			REGISTRAR, CESTAT, MUMBAI	OF FINANCE- REG.	n			
2918 /2018	04/1 0/20 18	PF/CESTAT/MUM/ADMN/ LTY	T. VISWAPR AKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	RECOVERY OF OUTSTANDING DUES OF PERSONAL LOAN- REG.	Admin istratio n Sectio n			
2919 /2018	04/1 0/20 18	PF/CESTAT/MUM/ADMN/ SSC	T. VISWAPR AKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	RESULT OF ANNUAL TYPEWRITING TEST- 2018 HELD ON 27/3/2018- REG.	Admin istratio n Sectio n			
2920 /2018	04/1 0/20 18	NIL	SH. M.V. RAVINDR AN, MEMBER (J)	APPLICATION FOR 01 DAY CL AND STATION LEAVE PERMISSION	Admin istratio n Sectio n			
2921 /2018	04/1 0/20 18	NIL	SWAPNA A. NAIR, HEAD CLERK	APPLICATION FOR CCL	Admin istratio n Sectio n			
2922 /2018	04/1 0/20 18	A-19 (2)/ PERS. FILE/TKS- DR/CHE/2018	K.S.RAME SH, SPS, CESTAT, CHENNAI	FORWARDING OF TRANSFER REQUEST OF SH. T.K. SARKAR, DY. REGISTRAR- REG.	Admin istratio n Sectio n			
2923 /2018	04/1 0/20 18	NIL	SH. BIJAY KUMAR, MEMBER (T)	APPLICATION FOR HALF DAY CL	Admin istratio n Sectio n			
2924 /2018	04/1 0/20	NIL	SR. PS TO HON.	STATION LEAVE	Admin istratio			

8	18		MEMBER (J)	PERMISSION OF SH. RAMESH NAIR, M (J)	n Sectio n			
2925 /201 8	04/1 0/20 18	NIL	NIL	W.P. NO. 40731/2018 (S-CAT)	Admin istratio n Sectio n	J. CHA CKO		
2926 /201 8	04/1 0/20 18	29732/2018/SEC-ELM	ASSISTA NT REGISTR AR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 9054 OF 2018	DR(J)			
2927 /201 8	04/1 0/20 18	III (20) RC/ CESTAT/ MISC/ 51/ 18-19	P.K. AGRAWA L, COMMISS IONER, CUSTOMS , CGST & CENTRAL EXCISE, JABALPU R (MP)	NON RECEIPT OF FINAL ORDER ISSUED BY CESTAT- REG.	DR(J)			
2928 /201 8	04/1 0/20 18	129856/2018	SECTION OFFICER, FOR REGISTR AR (J-II)	APPLICATION FORM FOR U/S- 35 G OF THE CENTRAL EXCISE ACT, 1944	DR(J)			
2929 /201 8	04/1 0/20 18	NIL	SECTION OFFICER, FOR REGISTR AR (J-II)	APPLICATION FORM FOR U/S- 35(G) OF THE CENTRAL EXCISE ACT, 1944	DR(J)			
2930 /201 8	04/1 0/20 18	36(1)/MISC/JUDICIAL/CE STAT/ALD/2015	ROHIT KUMAR SHUKLA, ASST. REGISTR AR/HOO	REPORT OF FILES RELATED TO HON. MEMBER (J) SH. ANIL CHOUDHARY-	DR(J)			

				REG.				
2931 /201 8	04/1 0/20 18	III(20)ARC/AC/RPR/126/20 18	R.C. DIWAN ASST. COMMISS IONER (REVIEW)	FILING OF MISC. APPLICATION FOR WITHDRAWAL OF DEPARTMENTA L APPEAL NO. AS ENCLOSED IN THE ANNEXURE-A- REG.	DR(J)			
2932 /201 8	04/1 0/20 18	ST/50613,50675 & 50676/2015	AMRESH JAIN, AUTHORI ZED REPRESE NTATIVE, OFFICE OF THE COMMISS IONER(A R)	APPEAL NO. ST/50613,50674 & 50676	DR(J)			
2933 /201 8	04/1 0/20 18	NIL	R.C. DIWAN, ASST. COMMISS IONER (REVIEW)	FILING OF MISC. APPLICATION FOR WITHDRAWAL OF DEPT. APPEAL NO. AS ENCLOSED IN ANNEXURE A- REG.	DR(J)			
2934 /201 8	04/1 0/20 18	G- 25014/MOF/DEA/CCA/IR- 09/2018-19	SR. ACCOUN TS OFFICER, LAW, HQ	INTERNAL AUDIT REPORT ON THE ACCOUNTS OF CESTAT, NEW DELHI	Accou nt Sectio n			
2935 /201 8	04/1 0/20 18	NIL	NAVIN FLUORIN E INTERNA	APPEAL NO. E/52234/2018- EX(SM) LISTED ON 04/10/2018	AR/S M			

			TIONAL LTD.					
29368	04/10/2018	NIL	NAVIN FLUORINE INTERNATIONAL LTD.	APPEAL NO. E/52234/2018-EX (SM) LISTED ON 28/09/2018	AR/S M			
29378	04/10/2018	NIL	SANJEEV KUMAR KUCHIA, DIRECTOR	APPEAL NO. E/52264/2018-EX (SM)	AR/S M			
29388	04/10/2018	NIL	DEPUTY REGISTRAR, CESTAT, MUMBAI	CONSTITUTION OF SPECIAL BENCH- REG.	PA			
29398	04/10/2018	NIL	DEPUTY REGISTRAR, CESTAT, MUMBAI	CONSTITUTION OF SPECIAL BENCH- REG.	PA			
29408	04/10/2018	1925/2018/LIT/HC	R.GANESH VOLTAIR, DEPUTY LEGAL ADVISOR	NOMINATION OF SR. P.C. IN CASE W.P. NO. 40731/2018 FILED BY SH. S.K. VERMA VS UNION OF INDIA & OTHERS	Admin istration Section	J. CHA CKO		
29418	04/10/2018	12026/18/2017-AD.I	RAJINDER KUMAR, UNDER SECRETARY TO THE GOVT. OF INDIA	SELECTION FOR THE POST OF MEMBERS OF THE CENTRAL BOARD OF INDIRECT TAXES & CUSTOMS UNDER THE DEPT. OF REVENUE	Admin istration Section			

2942 /2018	04/1 0/20 18	NIL	SH. P. DINESHA, MEMBER (J)	REQUEST FOR EL & PERMISSION TO LEAVE STATION	Admin istratio n Sectio n			
2943 /2018	04/1 0/20 18	NIL	SH. P. ANJANI KUMAR, MEMBER (T)	GRANT OF ONE DAY CL ON 01/10/2018	Admin istratio n Sectio n			
2944 /2018	04/1 0/20 18	NIL	MS. SULEKHA BEEVI C.S, MEMBER (J)	REQUEST FOR EARNED LEAVE	Admin istratio n Sectio n			
2945 /2018	04/1 0/20 18	NIL	DR. S.K. PATI, MEMBER (J)	APPLICATION FOR CL WITH HEADQUARTE R LEAVE PERMISSION	Admin istratio n Sectio n			
2946 /2018	04/1 0/20 18	A.50050/54/2018-AD.IC (CESTAT)	S. BHOWMI CK, UNDER SECRETARY TO THE GOVT. OF INDIA	PAY FIXATION OF COURT MASTERS- REG.	Admin istratio n Sectio n			
2947 /2018	04/1 0/20 18	NIL	MS. ARCHAN A WADHW A, MEMBER (J)	APPLICATION FOR CASUAL LEAVE REG.	Admin istratio n Sectio n			
2948 /2018	04/1 0/20 18	N-11013/1/2018/NWR	JYOTI BALA, ASST. DIRECTO R	NOMINATION OF STENOGRAPHE R GR. C & D EXAM 2016	Admin istratio n Sectio n			
2949 /2018	04/1 0/20	NIL	SH. DEVENDE	DISPOSAL STATEMENT	Comp uter			

8	18		R SINGH, M (T)	FOR SEPTEMBER, 2018	Cell			
2950 /201 8	04/1 0/20 18	01/CESTAT/BANG/BIO- MATIC	UMA SHANKA R VERMA, ASSISTA NT REGISTR AR, CESTAT, AHMEDA BAD	FORWARDING OF BIO-METRIC ATTENDANCE REPORT- REG.	Comp uter Cell			
2951 /201 8	04/1 0/20 18	III(20)RC/CESTAT/JBP/224 /18-19	M.K.JAIS WAL, JOINT COMMISS IONER	CESTAT FINAL ORDER NO. A/52540- 52541/2018-SM (BR)	AR/S M			
2952 /201 8	04/1 0/20 18	NIL	SMT. KAMALA, SPS	REQUEST FOR EXTENSION OF TEMPORARY TRANSFER/ PERMANENT TRANSFER TO DELHI	Admin istratio n Sectio n			
2953 /201 8	04/1 0/20 18	NIL	SH. S.K. VERMA, ASTT. REGISTR AR	FORWARDING OF APPLICATION FOR LTC ADVANCE IN R/O SH. MONGOLESWA R MONDAL, SPS	Admin istratio n Sectio n			
2954 /201 8	04/1 0/20 18	NIL	SUPERIN TENDENT (JUDL), FOR ASST. REGISTR AR	FINAL ORDER NO. A/54432/2014- SM (BR)	DR(J)			
2955 /201 8	04/1 0/20 18	25125/2018/SEC-XVII	ASSISTA NT REGISTR	CIVIL APPEAL NO. 8197 OF 2018	DR(J)			

			AR, SUPREME COURT OF INDIA					
2956 /201 8	04/1 0/20 18	NIL	DEPUTY REGISTR AR, CESTAT, CHENNAI	STATEMENT SHOWING BREAK UP OF CASES PENDING APPEALS FOR SEPTEMBER 2018	DR(J)			
2957 /201 8	04/1 0/20 18	NIL	ASSISTA NT REGISTR AR, CESTAT, CHANDIG ARH	MONTHLY REPORT OF SEPTEMBER 2018- REG.	DR(J)			
2958 /201 8	05/1 0/20 18	2/8(NG)/2018-R&R AND DC	DINESH, SECTION OFFICER	APPOINTMENT FOR VACANT POSTS/ NO OBJECTION CERTIFICATE- REG.	PA			
2959 /201 8	05/1 0/20 18	CESTAT/HYD/LB/2018	SENIOR PS (HOO), CESTAT, HYDERA BAD	CONSTITUTION OF LARGER BENCH	PA			
2960 /201 8	05/1 0/20 18	NIL	SH. ANIL CHOUDH ARY, MEMBER (J)	WITHDRAWAL OF EL	Admin istratio n Sectio n			
2961 /201 8	05/1 0/20 18	NIL	MS. ARCHAN A WADHW A, MEMBER (J)	INFO REG. OFFICIAL TOUR-REG.	Admin istratio n Sectio n			
2962 /201	05/1 0/20	NIL	SH. DEVENDE	LTC ADVANCE CLAIM/BILL-	Accou nt			

8	18		R SINGH, M (T)	REG.	Section			
2963 /201 8	05/1 0/20 18	G- 10(1)/CESTAT/BUDGET/2 009-VOL-II	DY. REGISTR AR, CESTAT, CHENNAI	REVISED ESTIMATES FOR 2018-19 AND BUDGET ESTIMATES FOR 2019-20	Account Section			
2964 /201 8	08/1 0/20 18	52(1)/D.O/CESTAT/ALLD/ 2018	ROHIT KUMAR SHUKLA, ASST. REGISTR AR/HOO	DIFFERENCE OF OPINION MATTERS-REG.	PA			
2965 /201 8	08/1 0/20 18	NIL	SH. V.P. PANDEY, ASST. REGISTR AR	APPLICATION FOR HALF DAY CL	Admin istratio n Section			
2966 /201 8	08/1 0/20 18	06(1)/DSP/HC/CESTAT/AL D/2015	ROHIT KUMAR SHUKLA, ASST. REGISTR AR/HOO	OFFICER ORDER REG. RELIEVING OF SH. DALIP SINGH PAL, HEAD CLERK	Admin istratio n Section			
2967 /201 8	08/1 0/20 18	NIL	DR. DEVENDE R SINGH, M (T)	CERTIFICATE OF RELINQUISHM ENT OF CHARGE	Admin istratio n Section			
2968 /201 8	08/1 0/20 18	18(1)/MISC/CESTAT/ALD/ 2015-PARTIII	ROHIT KUMAR SHUKLA, ASST. REGISTR AR/HOO	REPRESENTATI ON FROM CESTAT, BAR ASSOCIATION ALLAHABAD	Admin istratio n Section			
2969 /201 8	08/1 0/20 18	SB-HYD/70/V-9/2018	JT. COMMISS IONER OF POLICE, SPECIAL BRANCH, HYDERA BAD	SPECIAL BRANCH- HYDERABAD- VERIFICATION OF CHARACTER AND ANTECEDENTS	Admin istratio n Section			

				- REG.				
2970 /2018	08/1 0/2018	NIL	SH. AJAY SHARMA, MEMBER (J)	APPLICATION FOR CL	Administration Section			
2971 /2018	08/1 0/2018	NIL	SH. V. PADMAN ABHAN, MEMBER (T)	CREDITING UNAVAILED JOINING TIME TO MY EARNED LEAVE ACCOUNT-REG.	Administration Section			
2972 /2018	08/1 0/2018	NIL	SH. M. M. DAMODHAR, MEMBER (T)	APPLICATION FOR THREE DAYS EL	Administration Section			
2973 /2018	08/1 0/2018	NIL	SH. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL), CESTAT, ALLAHABAD	APPLICATION FOR STATION LEAVE- REG.	Administration Section			
2974 /2018	08/1 0/2018	NIL	SH. DALIP SINGH PAL, HEAD CLERK	JOINING REPORT- REG.	Administration Section			
2975 /2018	08/1 0/2018	01/CESTAT/BANG/CM	UMA SHANKAR VERMA, ASST. REGISTRAR, CESTAT, BANGALORE	FORWARDING OF SERVICE BOOK FOR GRANT OF DEPUTATION ALLOWANCES/SPECIAL PAY-REG.	Administration Section			

2976	08/1 /201 8	08/1 0/20 18	NIL	POLICE SUPERIN TENDENT , INDORE	CHARACTER VERIFICATION CERTIFICATE OF MS. NEHA DAS	Admin istratio n Sectio n			
2977	08/1 /201 8	08/1 0/20 18	NIL	ASSISTA NT REGISTR AR, CESTAT, MUMBAI	WEEKLY DESPATCH ORDER REPORT OF JUDICIAL ORDERS REG.	Comp uter Cell			
2978	08/1 /201 8	08/1 0/20 18	NIL	ASSISTA NT REGISTR AR, CESTAT, MUMBAI	WEEKLY DESPATCH ORDER REPORT OF JUDICIAL ORDERS REG.	Comp uter Cell			
2979	08/1 /201 8	08/1 0/20 18	NIL	K. RADHA, STENO GR. II, CESTAT, BANGAL ORE	DISPOSAL STATEMENT IN R/O SH. P. ANJANI KUMAR FOR SEPTEMBER, 2018	Comp uter Cell			
2980	08/1 /201 8	08/1 0/20 18	NIL	N. RAJA, SR. PS TO HON. MEMBER (J)	FORWARDING OF MONTHLY DISPOSAL STATEMENT IN R/O HON. MEMBER (J) SH. S.S. GARG- REG.	Comp uter Cell			
2981	08/1 /201 8	08/1 0/20 18	NIL	SH. P. DINESHA, MEMBER (J)	DISPOSAL STATEMENT FOR SEPTEMBER, 2018	Comp uter Cell			
2982	08/1 /201 8	08/1 0/20 18	NIL	MS. SULEKHA BEEVI C.S, MEMBER (J)	DISPOSAL STATEMENT FOR SEPTEMBER, 2018	Comp uter Cell			
2983	08/1	08/1	NIL	SH. M.M.	DISPOSAL	Comp			

2983	08/18		DAMODHAR, MEMBER (T)	STATEMENT FOR SEPTEMBER, 2018	uter Cell			
2984	08/18	29323/2018/SEC-ELM	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 29323 OF 2018	DR(J)			
2985	08/18	01/CESTAT/BANG/JUDL	UMA SHANKAR VERMA, ASST. REGISTRAR, CESTAT, BANGALORE	PENDENCY POSITION FOR SINGLE MEMBER CASES REG.	DR(J)			
2986	08/18	NIL	ASSISTANT REGISTRAR, CESTAT, BANGALORE	STATEMENT SHOWING BREAK UP OF PENDING APPEALS FOR SEP- 2018	DR(J)			
2987	08/18	NIL	FOR NAGAR PALIKA	MISC. APPLICATION NO. ST/MISC/50896/2018 AND APPEAL NO. ST/51352/2017-CU (DB)	DR(J)			
2988	08/18	NIL	SPS TO HON. PRESIDENT	REG. SUPPLY OF STATIONARIES	Administration Section	CT		
2989	08/18	20(!)/MISC PURCHASE/CESTAT/ALL D/2015-PART II	ROHIT KUMAR SHUKLA,	REQUISITION OF FILE COVER- REG.	Administration	CT		

			ASST. REGISTRAR/HOO		Section			
2990/2018	09/10/2018	A.50050/49/2018-AD.IC(CESTAT) DTD. 3.10.2018	UNDER SECRETARY, AD.1C	ADDITIONAL OFFICE SPACE AND RENEWAL OF LEASE IN BANGALORE	Administration Section			
2991/2018	09/10/2018	CESTAT/MUM/STAT/2016	MANAS KR. SINHA, ASST. REGISTRAR, CESTAT, MUMBAI	SUBMISSION OF STATEMENT OF DISPOSAL FOR THE MONTH OF SEPTEMBER, 2018	DR(J)			
2992/2018	09/10/2018	NIL	MANAS KR. SINHA, ASST. REGISTRAR, CESTAT, MUMBAI	SINGLE MEMBER PENDING CASES AS ON 01/10/2018	DR(J)			
2993/2018	09/10/2018	7 (STAT)CESTAT/CAL/06	ASSISTANT REGISTRAR, CESTAT, KOLKATA	INSTITUTION, DISPOSAL AND PENDENCY ETC FOR SEPTEMBER 2018	DR(J)			
2994/2018	09/10/2018	NIL	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 10012 OF 2018	DR(J)			
2995/2018	09/10/2018	V(03)APPEAL/RSSPL/D-A/JDR/2018	ASSISTANT COMMISSIONER, CGST, JODHPUR	REPLY OF REVISED APPEAL FILING OF APPEAL BEFORE HON. CESTAT,	DR(J)			

				AGAINST OIA NO. 315- 317(SRM)CE/JD R/2018				
2996 /2018	09/1 0/20 18	26469/2018/SEC-XVII	ASSISTA NT REGISTR AR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 9139-9140 OF 2018	DR(J)			
2997 /2018	09/1 0/20 18	29256/2018/SEC	ASSISTA NT REGISTR AR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 10071 OF 2018	DR(J)			
2998 /2018	09/1 0/20 18	32172/2018/SEC-XVII	ASSISTA NT REGISTR AR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 10080-10081 OF 2018	DR(J)			
2999 /2018	09/1 0/20 18	NIL	SH. P.K. CHOUDH ARY, MEMBER (J)	DISPOSAL STATEMENT FOR SEPTEMBER, 2018	Comp uter Cell			
3000 /2018	09/1 0/20 18	NIL	SH. V. PADMAN ABHAN, MEMBER (T)	DISPOSAL STATEMENT FOR SEPTEMBER, 2018	Comp uter Cell			
3001 /2018	09/1 0/20 18	CESTAT/AHD/DISPOSAL STATEMENT/2016	ASSISTA NT REGISTR AR, CESTAT, AHMEDA BAD	DISPOSAL STATEMENT OF CESTAT AHMEDABAD	Comp uter Cell			
3002 /2018	11/1 0/20	17(1)/MS/CESTAT/ALD/20 15-16	ROHIT KUMAR	BENCH WISE DISPOSAL OF	Comp uter			

8	18		SHUKLA, ASST. REGISTR AR/HOO	CASES DURING MONTH OF SEPTEMBER, 2018	Cell			
3003 /201 8	11/1 0/20 18	NIL	MS. RANJU MADHRA, SPS	REG. PROVIDING LASER JET PRINTER FOR MEMBER (T)	Comp uter Cell			
3004 /201 8	11/1 0/20 18	37(!)/OUTSOURCING-GR- C/CESTAT/ALD/2016	ROHIT KUMAR SHUKLA, ASST. REGISTR AR/HOO	SUBMISSION OF PROOF OF SALARY PAYMENT TO OUTSOURCED STAFF REG.	Admin istratio n Sectio n	CT		
3005 /201 8	11/1 0/20 18	20(1)/MISC PURCHASE/CESTAT/ALL D/2015-PART II	ROHIT KUMAR SHUKLA, ASST. REGISTR AR/HOO	REQUISITION OF FILE COVER- REG.	Admin istratio n Sectio n	CT		
3006 /201 8	11/1 0/20 18	NIL	SH. ANIL G. SHAKKA RWAR, MEMBER (T)	BOOKING OF THE AIR TICKET- REG.	Admin istratio n Sectio n	CT		
3007 /201 8	11/1 0/20 18	36(1)/MISC/JUDICIAL/CE STAT/ALD/2015	ROHIT KUMAR SHUKLA, ASST. REGISTR AR/HOO	LARGER BENCH MATTER- REG.	PA			
3008 /201 8	11/1 0/20 18	21215/2017/SEC-III	ASSISTA NT REGISTR AR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 11119 OF 2017	DR(J)			
3009 /201 8	11/1 0/20 18	36(1)/MISC/JUDICIAL/CE STAT/ALD/2015	ROHIT KUMAR SHUKLA, ASST.	PENDING OF SINGLE MEMBER BENCH CASES-	DR(J)			

			REGISTRAR/HOO	REG.				
3010/2018	11/10/2018	30269/2018/SEC-XVII	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 10132 OF 2018	DR(J)			
3011/2018	11/10/2018	NIL	FARID KHAN, M/S F K ASSOCIATES	REG. TO THE APPEAL FILED IN THE MATTER OF MR. FARID KHAN, M/S F K ASSOCIATES, AJMER	Central Registry			
3012/2018	11/10/2018	16(1)/ACCO & GH/CESTAT/ALD/2015	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	HANDOVER OF APACE ALLOTTED TO CESTAT, ALLAHABAD	Administration Section			
3013/2018	11/10/2018	NIL	DR. DEVENDER SINGH, M (T)	CERTIFICATE OF RELINQUISHMENT OF CHARGE	Administration Section			
3014/2018	11/10/2018	NIL	ASSISTANT REGISTRAR, CESTAT, BANGALORE	MONTHLY PERFORMANCE FOR SEPTEMBER	Administration Section			
3015/2018	11/10/2018	NIL	SH. UMA SHANKAR VERMA, ASST. REGISTRAR	FORM OF LEAVE APPLICATION	Administration Section			
3016/2018	11/10/2018	NIL	SH. L.P.PANT,	JOINING REPORT	Administration			

8	18		SR. P.S.		n Section			
3017/2018	11/10/2018	NIL	SH. JASBIR SINGH, HEAD CLERK	JOINING REPORT WITH EL APPLICATION	Admin istratio n Section			
3018/2018	11/10/2018	NIL	MS. RACHNA GUPTA, MEMBER (J)	FORM OF APPLICATION FOR LEAVE	Admin istratio n Section			
3019/2018	11/10/2018	NIL	SH. G. K. MEENA, HEAD CLERK	APPLICATION FOR EL	Admin istratio n Section			
3020/2018	11/10/2018	06(!)/DSP/HC/CESTAT/ALD/2015	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	OFFICER ORDER REG. RELIEVING	Admin istratio n Section			
3021/2018	11/10/2018	16(!)/ACCO & GH/CESTAT/ALD/2015	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	PRELIMINARY DRAWING/ESTIMATE FOR PROVISIONING COURT AT KENDRIYA SADAN, ALLAHABAD	Admin istratio n Section			
3022/2018	11/10/2018	16(1)/ACCO & GH/CESTAT/ALD/2015	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	PRELIMINARY DRAWING/ESTIMATE FOR PROVISIONING COURT OF KENDRIYA SADAN, ALLAHABAD	Admin istratio n Section			
3023/2018	11/10/2018	16(1)/ACCO & GH/CESTAT/ALD/2015	ROHIT KUMAR SHUKLA, ASST.	DRAWING OF OFFICE SPACE FOR PROVISIONING	Admin istratio n Section			

			REGISTRAR/HOO	COURT	n			
3024/2018	11/10/2018	NIL	MS. CHANDE RKANTA, SPS	APPLICATION FOR 1 DAY CL	Administration Section			
3025/2018	11/10/2018	NIL	MS. SEEMA SADANA, SPS	APPLICATION FOR EL	Administration Section			
3026/2018	11/10/2018	NGT/PB/16/CIRCULAR/ADMN/2014	DR. SAURABH KULSHRESHTHA, REGISTRAR GENERAL, NATIONAL GREEN TRIBUNAL	CORRIGENDUM OF CIRCULAR NO. NGT/PB/16/CIRCULAR/ADMN/2014	Administration Section			
3027/2018	11/10/2018	A-20 (1)PERS FILE/KP-MTS/CHE/2018	DEPUTY REGISTRAR, CESTAT, CHENNAI	FORWARDING OF REPRESENTATION BY SH. K. PAARTHIBAN, MTS	Administration Section			
3028/2018	11/10/2018	G-12/ADV/CESTAT/2006	T.K. SARKAR, DY. REGISTRAR, CESTAT, CHENNAI	PERSONAL COMPUTER ADVANCE-REG.	Administration Section			
3029/2018	11/10/2018	CESTAT/AHD/ADMN/21/2012	S.K. TIWARI, ASST. REGISTRAR	FORWARDING OF REJOINER FILED BY SH. PURUSHOTTA M LAL MEENA, UDC, CESTAT,	Administration Section	J. CHACKO		

				AHMEDABAD				
3030/2018	11/10/2018	NIL	MS. NEHA SINGH, PA TO M (J)	FORWARDING OF APAR OF MR. T.V. UNIKRISHNAN DULY FILLED BY HON. MEMBER (J) MR. RAMESH NAIR	Administration Section			
3031/2018	11/10/2018	CESTAT/AHD/PER/77/2018	S.K. TIWARI, ASST. REGISTRAR	FORWARDING OF JOINING REPORT DATED 24/09/2018 IN R/O ANKIT KUNDU, UDC, CESTAT, AHMEDABAD-REG.	Administration Section			
3032/2018	11/10/2018	E.30011/6/2018-HINDI-4-DOR	JAGMOHAN SINGH NEGI, JOINT DIRECTOR	HINDI QUARTERLY REPORT	Administration Section			
3033/2018	11/10/2018	RAE & R. SUIT NO.2030/2086 OF 2008	T. VISWAPR AKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	RAE & R SUIT NO. 2030/2086 OF 2008 REG.	Administration Section	J. CHACKO		
3034/2018	12/10/2018	NIL	T R RUSTAGI, TOWER APARTMENTS	UNIFOR	Computer Cell			
3035/2018	12/10/2018	CESTAT/MUMBAI/ACCTS	T. VISWAPR AKASH, DEPUTY REGISTRAR	FORWARDING OF RE 2018-19 AND BE 2019-20	Account Section			

			AR, CESTAT, MUMBAI					
3036 /2018	12/1 0/20 18	50050/173/2018-AD.IA	R.K. JHA, UNDER SECRETARY TO THE GOVT. OF INDIA	REPUBLIC DAY CELEBRATION 2019 ISSUE OF INVITATION CARDS- REG.	Admin istratio n Sectio n	CT		
3037 /2018	12/1 0/20 18	NIL	ADMN. OFFICER JUDL (WRITS) FOR REGISTR AR GENERAL	WRIT PETITION NO. 8202/2017	DR(J)			
3038 /2018	12/1 0/20 18	NIL	DEPUTY REGISTR AR (JUDL)	SUPREME COURT CIVIL APPEAL NO. 2357/2018	DR(J)			
3039 /2018	12/1 0/20 18	NIL	SUPERIN TENDENT JUDICIAL FOR ASST. REGISTR AR (C & J)	FINAL ORDER NO. A/51815/2015- SM (BR)	DR(J)			
3040 /2018	12/1 0/20 18	NIL	ALL INDIA REPORTE R PVT. LTD.	FORWARDING OF BOOK	DR(J)			
3041 /2018	12/1 0/20 18	24 (1) TFR FILE/CESTAT/ALD/2015- 16	ROHIT KUMAR SHUKLA, ASST. REGISTR AR/HOO	TRANSFER OF APPEAL- REG.	DR(J)			
3042 /2018	12/1 0/20 18	NIL	NIL	COURT NEWS MAGAZINE	DR(J)			

3043 /2018	12/1 0/20 18	1925/2018/LIT/HC	R.GANESH VOLTAIR, DEPUTY LEGAL ADVISOR	NOMINATION OF SR. PC IN CASE WP NO. 40731/2018	Admin istratio n Sectio n	J. CHA CKO		
3044 /2018	12/1 0/20 18	NIL	MS. ARCHAN A, PA TO M (J)	LEAVE APPLICATION OF SH. AJAY SHARMA, M (J)	Admin istratio n Sectio n			
3045 /2018	12/1 0/20 18	CESTAT/WZB/MUM/PRO TOCOL/2018/ADMN/MUM BAI	T. VISWAPR AKASH, DEPUTY REGISTR AR, CESTAT, MUMBAI	APPOINTMENT OF COUNSEL IN THE MATTER PENDING IN SMALL CAUSE COST, MUMBAI- REG.	Admin istratio n Sectio n	J. CHA CKO		
3046 /2018	12/1 0/20 18	CESTAT/AHD/PER/78/201 8	S.K. TIWARI, ASST. REGISTR AR	FORWARDING OF JOINING REPORT DATED 01/10/2018 IN R/O SH. SUJEET KUMAR, MTS, CESTAT	Admin istratio n Sectio n			
3047 /2018	12/1 0/20 18	A-24(2)/LEAVE FILE/TKS- DR/CHE/2018	DEPUTY REGISTR AR, CESTAT, CHENNAI	FORWARDING OF EARNED LEAVE APPLICATION OF SH. T.K. SARKAR, DR	Admin istratio n Sectio n			
3048 /2018	12/1 0/20 18	3(12)/KAILASH STENO- II/ADMN/CHD-2017	MUKESH GUPTA, ASSTT. REGISTR AR, CESTAT, CHANDIG ARH	APPLICATION FOR PERSONAL ASST. IN HON. HIGH COURT, NEW DELHI AND FOR SSO IN ESI SUMBMITTED BY MR. KAILASH, STENO- II	Admin istratio n Sectio n			
3049 /2018	12/1 0/20	A.12026/3/2018-AD.IC (CESTAT)	S. BHOWMI	OFFICE ORDER REG.	Admin istratio			

8	18		CK, UNDER SECRETARY TO THE GOVT. OF INDIA	APPOINTMENT OF PRESIDENT	n Section			
3050 /201 8	12/1 0/20 18	CESTAT/AHD/PER/70/201 8	S.K. TIWARI, ASST. REGISTRAR	INTIMATION FOR APPLYING THE POSTS OF MANAGER IN NLC INDIA LTD IN R/O SH. S.K. TIWARI, ASST. REGISTRAR, CESTAT, AHMEDABAD	Admin istratio n Section			
3051 /201 8	12/1 0/20 18	NIL	CHIRAG PASWAN, M.P.	REG. TRANSFER OF SH. ROSHAN KR. PASWAN	Admin istratio n Section			
3052 /201 8	12/1 0/20 18	A.19011/14/2016-AD.IC (CESTAT)	S. BHOWMI CK, UNDER SECRETARY TO THE GOVT. OF INDIA	REQUEST OF SH. RAJU, M (T) FOR SEEKING PERMISSION TO GO ABROAD	Admin istratio n Section			
3053 /201 8	12/1 0/20 18	A-20 (7)/PERS. FILE/RRR- MTS/CHE/2018	DEPUTY REGISTRAR, CESTAT, CHENNAI	FORWARDING OF JOINING REPORT IN R/O SH. R. RAVICHANDRA N, MTS- REG.	Admin istratio n Section			
3054 /201 8	12/1 0/20 18	NIL	SHRADD HA MISHRA, STENO GR. III	JOINING REPORT WITH EL APPLICATION FOR 10/10/2018	Admin istratio n Section			
3055 /201	15/1 0/20	48(1)/MISC/SC/HC/CESTA T/ALD/2017 DTD 9.10.18	AR, ALLAHA	ST/979/2009 CONSTITUTION	PA			

8	18		BAD	OF BENCH				
3056	16/1 /201 8	0/20 18						
3057	16/1 /201 8	0/20 18	3/5/MISC/ADMN.2017 DTD. 10.10.2018	AR, CHANDIG ARH	APAR FOR 16- 17, 17-18 OF SHRI RASHID SAIFI AND MAHESH KUMAR	Admin istratio n Sectio n	CHA CKO	
3058	16/1 /201 8	0/20 18	W.P. NO. 40731/2018	HIGH COURT OF KARNAT AKA	S.K. VERMA VS UOI, ORDER AND NOTICE	Admin istratio n Sectio n	CHA CKO	
3059	16/1 /201 8	0/20 18	CESTAT/NSK/MUM/2018/ 721 DTD 11.10.2018	DR, MUMBAI	LETTER FROM ADV N OA NO. 456 OF 2018	Admin istratio n Sectio n	CHA CKO	
3060	16/1 /201 8	0/20 18	A-25(1)/CCL/CHE/2011 DTD 9.10.2018	DR, CHENNAI	LEAVE SANCTION ORDER MS. B. RAJLAKSHMI, HC	Admin istratio n Sectio n		
3061	16/1 /201 8	0/20 18	1/CESTAT/HYD/ESST/15/2 09 DTD 28.9.18	SPS, HYDERA BAD	RENEWAL OF LEASE AGREEMENT	Admin istratio n Sectio n		
3062	16/1 /201 8	0/20 18	CESTAT/AHD/ESTT/15/20 17/401 DTD 10.10.2018	AR, AHMEDA BAD	SPEED POST BILL FOR SEPT.18	Admin istratio n Sectio n		
3063	16/1 /201 8	0/20 18	NIL	SH. MANAS KR, SINHA, AR, MUMBAI	PAY FIXATION AS ON 1.1.2006	Admin istratio n Sectio n		
3064	16/1 /201	0/20	NIL	DR, MUMBAI	PENSION PAPERS OF MS.	Admin istratio		

8	18			NALINI SIVAKUMAR, SPS	n Section			
3065/2018	16/10/2018	NIL	SEEMA SADANA, SPS, DELHI	C.L. FOR 17 AND HALF C.L. FOR 12,15,16.10.2018	Administration Section			
3066/2018	16/10/2018	NIL	SEEMA SADANA, SPS, DELHI	JOINING REPORT 12.10.18	Administration Section			
3067/2018	16/10/2018	SEL-16/INT/SSC(WR)/2018/1547 DTD 9.10.2018	DEPUTY DIRECTOR, SSC, MUMBAI	DRAFT TEXT OF ADVT. FOR COURT MASTER	Administration Section			
3068/2018	16/10/2018	16(1)/ACCP/GHCESTAT/ALD/15 DTD 8.10.18	AR, ALLAHABAD	HANDING OVER OF SPACE IN GPOA, ALLAHABAD	Administration Section			
3069/2018	16/10/2018	16(1)/ACCP/GHCESTAT/ALD/15 DTD 8.10.18	AR, ALLAHABAD	PRELIMINARY DRAWING FOR ALLAHABAD	Administration Section			
3070/2018	16/10/2018	PAO/REVENUE/706791300032/2389 DTD 16.10.2018	PAO, CHURCH ROAD, DELHI	FIXATION OF PAY OF JUSTICE G. RAGHURAM, EX-PRESIDENT	Administration Section			
3071/2018	16/10/2018	NIL	AIR INDIA, DELHI	SETTLEMENT OF INVOICE DTD 4.10.18		C.T.		
3072/2018	16/10/2018	PB/GEN/1627/2018 DTD 24.9.18	REGISTRAR MUMBAI HIGH COURT	UPDATING HIGH COURT TELEPHONE DIRECTORY		C.T.		
3073/2018	16/10/2018	NIL	AR, MUMBAI	WEEKLY DESPATCH	Computer			

8	18			ORDER REPORT TILL 5.10.18	Cell			
3074/2018	16/10/2018	CESTAT/AHD/PERS/69/2018/399 DTD 9.10.18	AR, AHMEDABAD	REG DEDUCTION OF LICENSE FEE AND HRA IN R/O KANHAIYALAL, SPS	Account Section			
3075/2018	16/10/2018	DI/WEST/HQRS/REVIEW/CESTAT/159/2018/7985 DTD 10.10.2018	O/O COMMISSIONER OF CENTRAL EXCISE, NEW DELHI	REQUEST FOR CERTIFIED COPY OF F.O 51809-811/2018	DR(J)			
3076/2018	16/10/2018	28121/2018/SEC-ELM DTD 9.10.18	SUPREME COURT OF INDIA	C.A. NO. 10240 OF 2018	DR(J)			
3077/2018	16/10/2018	21/CESTAT/HYD/M-STAT/15 DTD 1.10.2018	SPS, HYDERABAD	MONTHLY STATEMENT FOR SEPT 2018	DR(J)			
3078/2018	16/10/2018	CESTAT/CR/15 DTD. 1.10.18	SPS, HYDERABAD	PENDENCY STATEMENT OF SINGLE MEMBER	DR(J)			
3079/2018	16/10/2018	NIL DTD. 11.10.2018	O/O AR, CDR, DELHI	WRITTEN SUBMISSION IN E/50470, 50471/2018	DR(J)			
3080/2018	16/10/2018	D.NO. 13797/2018/ELM./XIII-B	SCI	C.A. NO. 6615 OF 2018	DR(J)			
3081/2018	16/10/2018	NIL	AR, ALLAHABAD	TRANSFER OF APPEALS	DR(J)			
3082/2018	16/10/2018	3(6)/MISC/JUDL.CESTAT.CHD./2017-18	AR, CHANDIGARH	TR. OF APPEAL NO. ST/52447/2015-db	DR(J)			
3083/2018	16/10/2018	NIL	SH. M.M. DAMODHAR, M(T), CHENNAI	NOMINATION OF 3RD MEMBER C/237/2011	PA			

3084 /201 8	16/1 0/20 18	CESTAT/HYD/L.B./2018/2 11 DTD 4.10.2018	SPS, HYDERA BAD	CONSTITUTION OF LARGER BENCH E/31224/2017	PA			
3085 /201 8	16/1 0/20 18	CESTAT/HYD/L.B./2018/2 1S DTD 4.10.2018	SPS, HYDERA BAD	CONSTITUTION OF LARGER BENCH ST/30531/2018	PA			
3086 /201 8	16/1 0/20 18	NIL	SH. ASHOK JINDAL, M(J), CHANDIG ARH	REPLY TO LETTER DTD.	PA			
3087 /201 8	16/1 0/20 18	A.50050/152/2018-AD.1C DTD 8.10.18	UNDER SECRETARY, AD.1C	REVIEW UNDER FR 56(J)	PA			
3088 /201 8	16/1 0/20 18	NIL	DR, KOLKATA AND AR, CHANDIG ARH	DECIDED CASES OF LAKSHMIKUM ARAN & SRIDHARAN	PA			
3089 /201 8	16/1 0/20 18	NIL	MS. DOROTHY JOSEPH, STENO GR. II	REVISION OF ALL INDIA LTC FROM 2014-17	Admin istratio n Sectio n			
3090 /201 8	17/1 0/20 18	1925/2018/LIT/HC DTD 11.10.2018	M/O LAW AND JUSTICE, LEGAL AFFAIRS	NOMINATION OF ASG AND SPC	Admin istratio n Sectio n			
3091 /201 8	17/1 0/20 18	CESTAT/MUMBAI/NEW PEMISES/2007/796 DTD 12.10.2018	DR, MUMBAI	Hiring of new premises, CESTAT, Mumbai	Admin istratio n Sectio n			
3092 /201 8	22/1 0/20 18	NIL	SUPDT. JUDICIAL , IN THE	C4SAP 14 OF 2016 (O & M)	PA			

			HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH					
3093/2018	22/10/2018	E/1442 TO 1444/2007-MUM	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	DIFF. OF OPINION E/1442 TO 1444/2007-MUM	PA			
3094/2018	22/10/2018	48(1)/MISC/SC/HC/CESTAT/ALD/2017	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	ORDERS PASSED IN THE MATTER ST/979/2009 CU (DB) SAHARA INDIA VS. CCE LUCKNOW-REG.	PA			
3095/2018	22/10/2018	48/(1)/MISC/SC/HC/CESTAT/ALD/2017	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	TIME BOUND MATTER OF HON. HIGH COURT- REG.	PA			
3096/2018	22/10/2018	NIL	SH. RAJENDER PRASAD, AO	ONE DAY RH ON 18/10/2018-REG.	Administration Section			
3097/2018	22/10/2018	NIL	SH. C. L. MAHAR, MEMBER (T)	APPLICATION FOR EL	Administration Section			
3098/2018	22/10/2018	NIL	ATIN SHARMA, MTS	APPLICATION FOR RH	Administration			

					Section			
3099/2018	22/10/2018	18(1)/MISC/CESTAT/ALD/2015-PARTII	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	IMMEDIATE REQUIREMENT OF TWO HEAD CLERKS AT CESTAT, ALLAHABAD	Administration Section			
3100/2018	22/10/2018	PF/CESTAT/MUM/ADMN/AK/18	T. VISWAPR AKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	FORWARDING VERIFICATION OF CHARACTER AND ANTECEDENTS IN R/O SH.ANANTA KHANDAIT, MTS- REG.	Administration Section			
3101/2018	22/10/2018	CESTAT/MUM/PJJ/02	T. VISWAPR AKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	WRONG PAY FIXATION IN R/O SR. P.S.- REG.	Administration Section			
3102/2018	22/10/2018	RAE & R. SUIT NO.2030/2086 OF 2008	T. VISWAPR AKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	RAE & R SUIT NO. 2030/2086 OF 2008 REG.	Administration Section			
3103/2018	22/10/2018	C.13015/4/2018-AD.IC (CESTAT)	S. BHOWMI CK, UNDER SECRETARY TO THE GOVT. OF INDIA	COMPLAINT FROM SH. JOGINDER KUMAR TALWAR, PARTNER OF HIMGIRI PLASTIC AGAINST CESTAT- REG.	Administration Section			

3104 /2018	22/1 0/2018	CESTAT/NSK/MUMBAI/2018/721	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	FORWARDING LETTER OF R.R. SHETTY, ADV. REG.	Administration Section			
3105 /2018	22/1 0/2018	NIL	BHOOPEN DRA KUMAR PATEL. STENO III	PERMISSION TO LEAVE STATION- REG.	Administration Section			
3106 /2018	22/1 0/2018	NIL	KENDRIYA LOK NIRMAN VIBHAG, LUKHNOW	PROPOSED O/O CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL AT GPOA, ALLAHABAD	Administration Section			
3107 /2018	22/1 0/2018	2(3)/PF/RKS/CESTAT/ALLD/2017	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	DEDUCTION OF HRA, LICENSE FEE &	Account Section			
3108 /2018	22/1 0/2018	A-44(6)/GPF-UP/CESTAT/CHE/2010	K.S.RAMESH FOR DEPUTY REGISTRAR	FORWARDING GPF PART FINAL WITHDRAWAL APPLICATION IN R/O SH. K. UKKIRAPANDIAN, UDC- REG.	Account Section			
3109 /2018	22/1 0/2018	IV(6)96/AE/JPR/2015	NEHALAL, DEPUTY COMMISSIONER (AE)	SERVICE OF NOTICE FOR HEARING IN APPL. NO. E/51869/2018-EX(DB)	DR(J)			
3110 /2018	22/1 0/2018	NIL	SR. PS TO HON. JUSTICE	TOUR PROGRAMME OF HON.		CT		

			SH. DILIP GUPTA	JUSTICE SH. DILIP GUPTA, PRESIDENT TO VARANASI FROM ALLAHABAD				
3111/2018	22/10/2018	16(1)/ACCO & GH/CESTAT/ALD/2015	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	REQUEST FOR ARRANGEMENT OF ACCOMMODATION IN GUEST HOUSE AT ALLAHABAD FOR REGISTRAR, CESTAT- REG.		CT		
3112/2018	22/10/2018	NIL	VIKAS SHARMA, DIRECTOR AND CHIEF EXECUTIVE	REG. WORKSHOP ANDHRA PRADESH: BUILDING THE NATIONS FIRST JUSTICE CITY	PA			
3113/2018	23/10/2018	NIL	SH. RAJU, M(T), AHMEDABAD	EXTEND THE TIME LIMIT FOR SUBMISSION OF TA BILL	Administration Section			
3114/2018	23/10/2018	NIL	B.R. TRIPATHI (ADVOCATE), FOR ATLANTA LTD AND MR. RAJU BHAROT	REQUEST FOR EARLY DISPOSAL/RELINQUISHING OF APPEAL NO. C/1094/2008-DB AND APL NO. C/1095/2008-DB	PA			
3115/2018	23/10/2018	C.13015/4/2010-CESTAT-DOR	S. BHOWMI CK, UNDER SECRETARY TO THE GOVT. OF	COMPLAINT AGAINST SMT. ARCHANA WADHWA, MEMBER (J), CESTAT- REG.	PA			

			INDIA					
3116 /2018	23/1 0/20 18	NIL	SH. V.P. PANDEY, ASST. REGISTR AR	APPLICATION FOR RH	Admin istratio n Sectio n			
3117 /2018	23/1 0/20 18	NIL	SH. P.K. CHOUDH ARY, MEMBER (J)	REQUEST FOR THREE DAYS CL & ONE DAY RH ALONG WITH STATION LEAVE PERMISSION- REG.	Admin istratio n Sectio n			
3118 /2018	23/1 0/20 18	NIL	SH. M.V. RAVINDR AN, MEMBER (J)	APPLICATION FOR RH WITH STATION LEAVE PERMISSION	Admin istratio n Sectio n			
3119 /2018	23/1 0/20 18	A-24(2)/LEAVE FILE/TKS- DR/CHE/2018	K.S.RAME SH, SPS, CESTAT, CHENNAI	FORWARDING OF LEAVE APPLICATION OF SH. T.K. SARKAR, DR- REG.	Admin istratio n Sectio n			
3120 /2018	23/1 0/20 18	NIL	SHRADD HA MISHRA, STENO GR. III	JOINING REPORT	Admin istratio n Sectio n			
3121 /2018	23/1 0/20 18	NIL	ATIN SHARMA, MTS	APPLICATION FOR 2 DAYS CL	Admin istratio n Sectio n			
3122 /2018	23/1 0/20 18	NIL	V. NARSIMH A HOLLA, ADVOCA TE	PROFESSIONAL CHARGES BILL- FOR CLAIMING FEE & EXPENSES	Admin istratio n Sectio n	J. CHA CKO		
3123 /2018	23/1 0/20 18	11/CESTAT/HYD/ADMN/1 5	P.K. NEELA REDDY,	REQUEST TO ISSUE REVISED APPOINTMENT	Admin istratio n			

			SR. PS, CESTAT, HYDERA BAD	ORDER IN R/O NEWLY JOINED MTS OF CESTAT, HYDERABAD- REG.	Section			
3124 /201 8	23/1 0/20 18	CESTAT/MUM/CERA AUDIT/2018	T. VISWAPR AKASH, DEPUTY REGISTR AR, CESTAT, MUMBAI	REPLY TO AUDIT PARA REG.	Admin istratio n Sectio n			
3125 /201 8	23/1 0/20 18	PF/SKM/CESTAT/2018	MANAS KR. SINHA, ASST. REGISTR AR, CESTAT, MUMBAI	DUE DRAWN STATEMENT	Admin istratio n Sectio n			
3126 /201 8	23/1 0/20 18	01/CESTAT/BANG/ADMN	UMA SHANKA R VERMA, ASST. REGISTR AR, CESTAT, BANGAL ORE	INFO. FOR HIGH COURT TELEPHONE DIRECTORY 2019 EDITION REG.		CT		
3127 /201 8	23/1 0/20 18	DGTS/DTP/01/2018	NAVRAJ GOYAL, ADDITIO NAL COMMISS IONER	TO UPDATE SAMPARK 2019- REG.		CT		
3128 /201 8	23/1 0/20 18	CESTAT/SAMPARK/MUM BAI/2018	MANAS KR. SINHA, ASST. REGISTR AR,	FORWARDING OF INFO FOR REQUEST FOR HIGH COURT TELEPHONE DIRECTORY		CT		

			CESTAT, MUMBAI	2019 EDITION REG.				
3129 /201 8	23/1 0/20 18	01/CESTAT/BANG/ADMN	UMA SHANKA R VERMA, ASST. REGISTR AR, CESTAT, BANGAL ORE	INFO. FOR PUBLICATION OF SAMPARK 2019		CT		
3130 /201 8	23/1 0/20 18	NIL	ASST. REGISTR AR, CESTAT, MUMBAI	WEEKLY DESPATCH ORDER REPORT OF JUDICIAL ORDERS REG.	DR(J)			
3131 /201 8	23/1 0/20 18	NIL	ASSISTA NT REGISTR AR, CESTAT, MUMBAI	WEEKLY DESPATCH ORDER REPORT OF JUDICIAL ORDERS REG.	DR(J)			
3132 /201 8	23/1 0/20 18	36(1)/MISC/JUDICIAL/CE STAT/ALD/2016	ROHIT KUMAR SHUKLA, ASST. REGISTR AR/HOO	WITHDRAWAL OF DEPARTMENTA L APPEALS UNDER THE NATIONAL LITIGATION POLICY- REG.	DR(J)			
3133 /201 8	23/1 0/20 18	24(1)/TFR FILE/CESTAT/ALD 2015- 16	ROHIT KUMAR SHUKLA, ASST. REGISTR AR/HOO	TRANSFER OF APPEALS- REG.	DR(J)			
3134 /201 8	23/1 0/20 18	24(1)/TFR FILE/CESTAT/ALD 2015- 16	ROHIT KUMAR SHUKLA, ASST. REGISTR AR/HOO	TRANSFER OF APPEALS- REG.	DR(J)			
3135	23/1	NJA/DIR/CESTAT/2018	DIRECTO	TWO DAYS	PA			

2018	0/2018		R, NATIONA L JUDICIAL ACADEM Y,	NATIONAL SEMINAR FOR THE MEMBERS OF CESTAT				
3136 /2018	24/1 0/2018	NIL	DY. COMMISS IONER(A R), DELHI	REDUCTION OF GOVT. LITIGATION RAISING OF MONETARY LIMITS	DR(J)			
3137 /2018	25/1 0/2018	NIL	RAKSHA SHARMA, MANAGE R	REG. WORKSHOP ANDHRA PRADESH: BUILDING THE NATIONS FIRST JUSTICE CITY	PA	KEPT IN PERS ONA L FILE OF REGI STRA R		
3138 /2018	25/1 0/2018	NIL	CESTAT, MUMBAI	REQUEST FOR PERMISSION FOR PRONOUNCEM ENT IN EXCISE APPEAL NO. 3544 OF 2010	PA			
3139 /2018	25/1 0/2018	NIL	CESTAT, NEW DELHI	DISPOSAL STATEMENT OF SH. V. PADMANABHA N	Comp uter Cell			
3140 /2018	25/1 0/2018	CESTAT/MUM/STAT(DM M)/2018	V.K. SINHA, SR. P.S. TO JUDICIAL MEMBER, CESTAT, MUMBAI	DISPOSAL STATEMENT OF HON. DR. D.M. MISRA, FOR SEPTEMBER 2018	Comp uter Cell			
3141 /2018	25/1 0/2018	NIL	T.V. UNIKRIS	DISPOSAL STATEMENT OF	Comp uter			

8	18		HNAN, SPS TO M (T)	HON. MEMBER (T) SH. SANJIV SRIVASTAVA	Cell			
3142 /201 8	25/1 0/20 18	NIL	MS. NALINI SIVAKUM AR, SR PS TO M(J)	DISPOSAL STATEMENT OF SH. S.K. MOHANTY, M (J)	Comp uter Cell			
3143 /201 8	25/1 0/20 18	NIL	SH. ASHOK JINDAL, MEMBER (J)	DISPOSAL STATEMENT FOR SEP, 2018	Comp uter Cell			
3144 /201 8	25/1 0/20 18	NIL	SH. BIJAY KUMAR, M(T)	DISPOSAL FOR SEP, 2018	Comp uter Cell			
3145 /201 8	25/1 0/20 18	01/CESTAT/BANG/ADM	UMA SHANKA R VERMA, ASST. REGISTR AR, CESTAT, BANGAL ORE	INFO. FOR PUBLICATION OF SAMPARK 2019		CT		
3146 /201 8	25/1 0/20 18	01/CESTAT/BANG/ADMN	UMA SHANKA R VERMA, ASST. REGISTR AR, CESTAT, BANGAL ORE	INFO. FOR HIGH COURT TELEPHONE DIRECTORY201 9 EDITION		CT		
3147 /201 8	25/1 0/20 18	NIL	ASSISTA NT REGISTR AR, HIGH COURT OF JUDICAT URE AT	APPEAL NO. 914 OF 2004	DR(J)			

			BOMBAY, BENCH AT AURANG ABAD					
3148	25/1 /201 8	0/20 18	30/CESTAT/HYD/2016	P.K. NEELA REDDY, SR. PS, CESTAT, HYDERA BAD	TRANSFERRIN G OF C/1076/2010 TO CESTAT BANGALORE	DR(J)		
3149	25/1 /201 8	0/20 18	NIL	MS. RACHNA GUPTA, MEMBER (J)	REQUEST FOR EXEMPTION FROM EMERGENCY CERTIFICATE	Admin istratio n Sectio n		
3150	25/1 /201 8	0/20 18	NIL	SH. M.V. RAVINDR AN, MEMBER (J)	APPLICATION FOR CL WITH STATION LEAVE PERMISSION	Admin istratio n Sectio n		
3151	25/1 /201 8	0/20 18	NIL	SH. P.K. CHOUDH ARY, MEMBER (J)	REQUEST FOR THREE DAYS CL	Admin istratio n Sectio n		
3152	25/1 /201 8	0/20 18	NIL	SH. ASHOK JINDAL, MEMBER (J)	STATION LEAVE PERMISSION	Admin istratio n Sectio n		
3153	25/1 /201 8	0/20 18	NIL	SH. M.V. RAVINDR AN, MEMBER (J)	STATION LEAVE PERMISSION	Admin istratio n Sectio n		
3154	25/1 /201 8	0/20 18	NIL	SH. RAMESH NAIR, M(J)	STATION LEAVE PERMISSION	Admin istratio n Sectio n		
3155	25/1	NIL		SH. M.M.	STATION	Admin		

3158	25/10/2018		DAMODHAR, MEMBER (T)	LEAVE PERMISSION	Administration Section			
3156	25/10/2018	NIL	SH. SANJIV SRIVASTAVA, M (T)	STATION LEAVE PERMISSION	Administration Section			
3157	25/10/2018	NIL	SH. M.V. RAVINDRAN, MEMBER (J)	APPLICATION FOR HPL	Administration Section			
3158	25/10/2018	NIL	DEPUTY REGISTRAR, CESTAT, MUMBAI	CONSTITUTION OF SPECIAL BENCH- REG.	PA			
3159	26/10/2018	NIL	DR. D.M. MISRA, MEMBER (J)	GRANT OF FOUR DAYS CL IN NOVEMBER 2018	Administration Section			
3160	26/10/2018	NIL	MS. RACHNA GUPTA, MEMBER (J)	APPLICATION FOR CL AND RH	Administration Section			
3161	26/10/2018	S2/34/2018/CCO (ADMN)	M. AJIT KUMAR, CHIEF COMMISSIONER OF CUSTOMS	TRANSFER & POSTINGS IN THE GRADE OF ADDITIONAL/ JOINT COMMISSIONERS- REG.	Administration Section			
3162	26/10/2018	05/CESTAT/BANG/RENT	UMA SHANKAR VERMA, ASST. REGISTRAR, CESTAT,	FORWARDING OF OFFER LETTER FOR SHIFTING OF OFFICE BUILDING IN M/S FKCCI COMPLEX,	Administration Section			

			BANGALORE	CESTAT, BANGALORE-REG.				
3163/2018	26/10/2018	01/CESTAT/BANG/CM	UMA SHANKAR VERMA, ASST. REGISTRAR, CESTAT, BANGALORE	FORWARDING OF OPTION FOR GRANTING OF DEPUTATION ALLOWANCES-REG.	Administration Section			
3164/2018	26/10/2018	NIL	SH. ANIL CHOUDHARY, MEMBER (J)	APPLICATION FOR ONE DAY EL	Administration Section			
3165/2018	26/10/2018	NIL	RAMESHWAR DUBEY, REGIONAL DIRECTOR	RESIDENTIAL TRAINING PROGRAMMES	Administration Section			
3166/2018	26/10/2018	NIL	GAJENDRA SINGH, HEAD CLERK, CESTAT, NEW DELHI	REQUEST FOR EXTENSION OF TIME FOR JOINING AT CESTAT, ALLAHABAD	Administration Section			
3167/2018	26/10/2018	37(1)/OUTSOURCING-GROUP C/ CESTAT/ ALLD/ 2015	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	REQUEST FOR INCREASE OF OUT SOURCING STAFF IN CESTAT, ALLAHABAD	Administration Section			
3168/2018	26/10/2018	NIL	SH. M.V. RAVINDRAN, MEMBER (J)	APPLICATION FOR RH AND STATION LEAVE PERMISSION	Administration Section			
3169	26/1	NIL	MS.	JOINING	Admin			

3170	26/10/2018	NIL	SH. ASHOK JINDAL, MEMBER (J)	REQUEST FOR ONE DAY CL-REG.	Administration Section			
3171	26/10/2018	NIL	SH. L.P.PANT, SR. P.S.	APPLICATION FOR RH	Administration Section			
3172	26/10/2018	NIL	ASSISTANT REGISTRAR, CESTAT, CHANDIGARH	LEAVE DETAILS OF SH. R. RAVICHANDRAN, MTS	Administration Section			
3173	26/10/2018	NIL	DR. SUVENDU KUMAR PATI, MEMBER (J)	LEAVE APPLICATION	Administration Section			
3174	26/10/2018	NIL	SH. SANJIV SRIVASTAVA, MEMBER (T)	APPLICATION FOR CL AND RH	Administration Section			
3175	26/10/2018	NIL	SH. ASHOK JINDAL, MEMBER (J)	REQUEST FOR ONE DAY CL-REG.	Administration Section			
3176	26/10/2018	NIL	SH. V. PADMANABHAN, MEMBER (T)	AVAILING CASUAL LEAVE ON OCT 1- REG.	Administration Section			
3178	26/10/2018		SULEKHA BEEVI C.S, MEMBER (J)	REPORT	Administration Section			

3177	26/1 /201 8	20 18	NIL	SH. V. PADMAN ABHAN, MEMBER (T)	REQUEST FOR TWO DAYS CL & TWO DAYS RH ALONGWITH STATION LEAVE PERMISSION- REG.	Admin istratio n Sectio n			
3178	26/1 /201 8	20 18	NIL	SH. C.J. MATHEW , MEMBER (T)	APPLICATION FOR CL	Admin istratio n Sectio n			
3179	26/1 /201 8	20 18	NIL	SH. C. L. MAHAR, MEMBER (T)	CONVERSION OF CL INTO EL	Admin istratio n Sectio n			
3180	26/1 /201 8	20 18	NIL	SH. ANIL G. SHAKKA RWAR, MEMBER (T)	APPLICATION FOR STATION LEAVE- REG.	Admin istratio n Sectio n			
3181	26/1 /201 8	20 18	NIL	SH. ASHOK JINDAL, MEMBER (J)	STATION LEAVE PERMISSION	Admin istratio n Sectio n			
3182	26/1 /201 8	20 18	NIL	DR. DEVENDE R SINGH, M (T)	CERTIFICATE OF RELINQUISHM ENT OF CHARGE	Admin istratio n Sectio n			
3183	26/1 /201 8	20 18	NIL	SH. M.M. DAMODH AR, MEMBER (T)	APPLICATION FOR EL	Admin istratio n Sectio n			
3184	26/1 /201 8	20 18	NIL	DR. D.M. MISRA, MEMBER (J)	GRANT OF FOUR DAYS CL IN NOVEMBER 2018	Admin istratio n Sectio			

					n			
3185 /2018	26/1 0/2018	NIL	SH. ASHOK JINDAL, MEMBER (J)	REQUEST FOR ONE DAY CL	Administration Section			
3186 /2018	26/1 0/2018	NIL	SH. P. DINESHA, MEMBER (J)	STATION LEAVE PERMISSION	Administration Section			
3187 /2018	26/1 0/2018	NIL	SH. M.M. DAMODHAR, MEMBER (T)	JOINING REPORT	Administration Section			
3188 /2018	26/1 0/2018	NIL	SH. KRIPA SHANKAR, AR	APPLICATION FOR HALF DAY CL	Administration Section			
3189 /2018	26/1 0/2018	A50050/3/2014-AD.1C (CESTAT)	S. BHOWMI CK, UNDER SECRETARY TO THE GOVT. OF INDIA	RENEWAL OF LEASE AGREEMENT FOR CESTAT, HYDERABAD-REG.	Administration Section			
3190 /2018	30/1 0/2018	NIL	SH. ANIL G. SHAKKARWAR, M(T), ALLAHABAD	EXEMPTION FROM STAYING IN GUEST HOUSE	Account Section			
3191 /2018	30/1 0/2018	A-310152/2/2018-AD.IC (CESTAT)	S. BHOWMI CK, UNDER SECRETARY TO THE	TERMINATION OF PROBATION/CONFIRMATION OF ASSISTANT REGISTRAR IN CESTAT- REG.	PA			

			GOVT. OF INDIA					
3192/2018	30/10/2018	13-65/CESTAT/CPIO-ND/VPP/2018	CPIO, CESTAT, NEW DELHI	INFORMATION SOUGHT UNDER RTI ACT, 2005	PA			
3193/2018	31/10/2018	NIL	EASTERN BOOK COMPANY P. LTD.	FORWARDING OF CD	DR(J)			
3194/2018	31/10/2018	NIL	AKHIL VENUGOPAL, MTS	ISSUE OF NO OBJECTION CERTIFICATE-REG.	Administration Section			
3195/2018	31/10/2018	NIL	MS. SULEKHA BEEVI C.S, MEMBER (J)	JOINING REPORT	Administration Section			
3196/2018	31/10/2018	NIL	SH. ANIL G. SHAKKARWAR, MEMBER (T)	TOUR ORDER NO. 77/2018 DT. 27/09/2018- REG.	Administration Section			
3197/2018	31/10/2018	NIL	MS. SULEKHA BEEVI C.S, MEMBER (J)	REQUEST FOR GRANT OF CASUAL LEAVE	Administration Section			
3198/2018	31/10/2018	NIL	SH. M. M. DAMODHAR, M (T)	APPLICATION FOR CL AND EL	Administration Section			
3199/2018	31/10/2018	NIL	MS. ARCHANA WADHWANA,	APPLICATION FOR EARNED LEAVE	Administration Section			

			MEMBER (J)					
32008	31/10/2018	A.12026/13/2018-AD.I	RAJINDER KUMAR, UNDER SECRETARY TO THE GOVT. OF INDIA	SELECTION FOR THE POSTS OF REVENUE MEMBER IN THE AUTHORITY FOR ADVANCE RULINGS UNDER THE INCOME TAX ACT 1961- REG.	Administration Section			
32018	31/10/2018	NIL	SH. P. DINESHA, MEMBER (J), CESTAT, BANGALORE	REQUEST FOR GRANT OF TWO DAYS CL	Administration Section			
32028	31/10/2018	NIL	SH. P. ANJANI KUMAR, MEMBER (T)	AVAILMENT OF RH AND CL	Administration Section			
32038	31/10/2018	NIL	SH. ANIL CHOUDHARY, MEMBER (J)	JOINING REPORT	Administration Section			
32048	31/10/2018	NIL	TEJO SHRI, STENOGR. II	APPLICATION FOR 1 DAY CL	Administration Section			
32058	31/10/2018	01/CESTAT/BANG/USV	UMA SHANKAR VERMA, ASST. REGISTRAR, CESTAT, BANGAL	FORWARDING OF APPLICATION FOR LTC ADVANCE & ENHANCEMENT OF EL- REG.	Administration Section			

			ORE					
3206 /201 8	31/1 0/20 18	CESTAT/AHD/ESTT/15/20 17	S.K.TIWA RI, ASST. REGISTR AR, CESTAT, AHMEDA BAD	TO PROVIDE FACILITY OF FRANKING MACHINE IN CESTAT	Admin istratio n Sectio n			
3207 /201 8	31/1 0/20 18	CESTAT/MUM/ADMN/AU DIT/2016	T. VISWAPR AKASH, DEPUTY REGISTR AR, CESTAT, MUMBAI	REPLY TO AUDIT PARA- REG.	Admin istratio n Sectio n			
3208 /201 8	31/1 0/20 18	CESTAT/MUM/ADMN/AU DIT/2016	T. VISWAPR AKASH, DEPUTY REGISTR AR, CESTAT, MUMBAI	REPLY TO AUDIT PARA- REG.	Admin istratio n Sectio n			
3209 /201 8	31/1 0/20 18	CESTAT/MUM/ADMN/AU DIT/2016	T. VISWAPR AKASH, DEPUTY REGISTR AR, CESTAT, MUMBAI	REPLY TO AUDIT PARA REG.	Admin istratio n Sectio n			
3210 /201 8	31/1 0/20 18	CESTAT/MUM/ADMN/AU DIT/2015	T. VISWAPR AKASH, DEPUTY REGISTR AR, CESTAT, MUMBAI	REPLY TO AUDIT PARA- REG.	Admin istratio n Sectio n			
3211 /201 8	31/1 0/20 18	CESTAT/MUM/ADMN/AU DIT/2016	T. VISWAPR AKASH, DEPUTY	REPLY TO AUDIT PARA- REG.	Admin istratio n Sectio			

			REGISTRAR, CESTAT, MUMBAI		n			
3212 /2018	31/1 0/20 18	CESTAT/MUM/ADMN/AUDIT	T. VISWAPR AKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	REPLY TO AUDIT PARA- REG.	Admin istratio n Sectio n			
3213 /2018	31/1 0/20 18	NIL	MUKESH GUPTA, ASSTT. REGISTRAR, CESTAT, CHANDIGARH	REQUEST FOR TRANSFER FROM CHANDIGARH TO NEW DELHI- REG.	PA			
3214 /2018	31/1 0/20 18	CESTAT/MUM/AUDIT/2016	T. VISWAPR AKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	FORWARDING OF REPORT ON INTERNAL AUDIT OF ACCOUNTS OF CESTAT, MUMBAI	Admin istratio n Sectio n			
3215 /2018	31/1 0/20 18	18(1)/MISC/CESTAT/ALD/ 2015-PARTII	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	REQUEST FOR FILING UP OF VACANCIES & INCREASE THE SANCTION STRENGTH AT CESTAT, ALLAHABAD	Admin istratio n Sectio n			
3216 /2018	31/1 0/20 18	A/31/ADHOC BONUS/17- 18	P.S. SARAVANAN, AUDIT OFFICER/ ADMN	NON DRAWAL CERTIFICATE OF ADHOC BONUS- 2017-18	Admin istratio n Sectio n			
3217 /2018	31/1 0/20	NIL	SH. MOHINDE	APPLICATION FOR HALF DAY	Admin istratio			

8	18		R SINGH, DY. REGISTR AR	CL	n Sectio n			
3218 /201 8	31/1 0/20 18	NIL	SH. P.K. CHOUDH ARY, MEMBER (J)	REQUEST FOR THREE DAYS CL & ONE DAY RH ALONG WITH SLP- REG.	Admin istratio n Sectio n			
3219 /201 8	31/1 0/20 18	NIL	SH. P.K. CHOUDH ARY, MEMBER (J)	REQUEST FOR THREE DAYS CL & ONE DAY RH	Admin istratio n Sectio n			
3220 /201 8	31/1 0/20 18	NIL	SHRADD HA MISHRA, STENO GR.III	JOINING REPORT WITH EL APPLICATION	Admin istratio n Sectio n			
3221 /201 8	31/1 0/20 18	A 12026/12/2018- AD.1C (CESTAT)	S. BHOWMI CK, UNDER SECRETA RY TO THE GOVT. OF INDIA	FILING UP OF THE POST OF MEMBER (T) IN CESTAT- CIRCULATION OF VACANCIES- REG.	Admin istratio n Sectio n			
3222 /201 8	31/1 0/20 18	A-20 (2) PERS. FILE/AV- MTS/CESTAT/CHE/2018	K.S. RAMESH, SPS, CESTAT, CHENNAI	FORWARDING OF REPRESENTATI ON BY SH. AKHIL VENUGOPAL, MTS- REG.	Admin istratio n Sectio n			
3223 /201 8	31/1 0/20 18	NIL	BHANU MEHTA, STENO GR. II	LEAVE APPLICATION- HALF PAY/LEAVE NOT DUE	Admin istratio n Sectio n			
3224 /201 8	31/1 0/20 18	29(12)/VIG.WEEK/CESTA T/98/ADM-2005	BINEESH KR. K.S., REGISTR AR,	OBSERVANCE OF VIGILANCE AWARENESS WEEK 2018-	Admin istratio n Sectio			

			CESTAT, NEW DELHI	REG.	n			
3225 /201 8	31/1 0/20 18	NIL	SANJAI, UDC	MEDICAL REIMBURSEME NT CLAIM FORM	Admin istratio n Sectio n			
3226 /201 8	31/1 0/20 18	A-20(2)PERS FILE/AV- MTS/CESTAT/CHE/2018	K.S. RAMESH, SPS, CESTAT, CHENNAI	FORWARDING OF REPRESENTATI ON BY SH. AKHIL VENUGOPAL, MTS- REG.	Admin istratio n Sectio n			
3227 /201 8	31/1 0/20 18	01/CESTAT/BANG/CKK	UMA SHANKA R VERMA, ASST. REGISTR AR, CESTAT, BANGAL ORE	FORWARDING OF APPLICATION RETURN OF ORIGINAL DOCUMENT OF LAND- REG.	Admin istratio n Sectio n			
3228 /201 8	31/1 0/20 18	37(1)/OUTSOURCING- GROUP C/ CESTAT/ ALLD/ 2015	ROHIT KUMAR SHUKLA, ASST. REGISTR AR/HOO	REQUEST FOR INCREASE OF OUT SOURCING STAFF IN CESTAT ALLAHABAD- REG.	Admin istratio n Sectio n			
3229 /201 8	31/1 0/20 18	5(1)/DL/CM/CESTAT/ALL D/2015	ROHIT KUMAR SHUKLA, ASST. REGISTR AR/HOO	FORWARDING OF INTIMATION APPLIED FOR UP JUDICIAL SERVICE CIVIL JUDGE (JUNIOR DIVISION) EXAM 2018 IN R/O SH ROHIT KR. SHUKLA	Admin istratio n Sectio n			
3230	31/1	A.50050/177/2018-AD.1C	S.	INTERNAL	Admin			

/2018	0/2018	(CESTAT)	BHOWMI CK, UNDER SECRETARY TO THE GOVT. OF INDIA	AUDIT REPORT- REG.	Administration Section			
3231/2018	31/10/2018	CESTAT/MUM/SAMPARK	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	FORWARDING INFO FOR PUBLICATION OF SAMPARK 2019	Administration Section			
3232/2018	31/10/2018	NIL	ASSISTANT REGISTRAR, CESTAT, MUMBAI	WEEKLY DESPATCH ORDER REPORT OF JUDICIAL ORDERS REG.	Administration Section			
3233/2018	31/10/2018	CESTAT/MUM/ADMN/APAR	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	FORWARDING APAR IN R/O SMT. S.R. MOKAL, SPS-REG.	Administration Section			
3234/2018	31/10/2018	CESTAT/MUM/ADMN/APAR	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	FORWARDING APAR IN R/O SH. V.K. SINHA, SPS- REG.	Administration Section			
3235/2018	31/10/2018	NIL	V.P.PANDEY, ASST. REGISTRAR (ADMN)	CERTIFICATE OF ASSUMPTION OF CHARGE	Administration Section			
3236	31/1	NIL	SH. P.	RESTORATION	Admin			

3237	31/10/2018	NIL	SH. M.M. DAMODHAR, MEMBER (T)	APPLICATION FOR CL AND EL	Administration Section			
3238	31/10/2018	NLUD/REG/2018/57	G.S. BAJPAI	TRAINING PROGRAMME ON LEGAL ASPECTS & LEGAL MATTERS FOR THE OFFICERS OF DEPT OF REVENUE	Administration Section			
3239	31/10/2018	36(1)/MISC/JUDICIAL/CE STAT/ALLD 2016	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	NOTICE REG. SINGLE MEMBER BENCH AVAILABILITY	DR(J)			
3240	31/10/2018	NIL	SUPERINTENDENT (JUDL) FOR ASST. REGISTRAR (C)	reg. appeal no. E/60545/2013	DR(J)			
3241	31/10/2018	NIL	SUPERINTENDENT (J) FOR ASST. REGISTRAR (C)	APPEAL NO. E/60780/2013	DR(J)			
3242	31/10/2018	NIL	SUPERINTENDENT (J) FOR ASST. REGISTRAR (C)	APPEAL NO. E/60781/2013	DR(J)			
3243	31/10/2018	NIL	SUPERIN	APPEAL NO.	DR(J)			

/2018	0/2018		TENDENT (J) FOR ASST. REGISTRAR (C)	E/60679/2013				
3244/2018	31/10/2018	NIL	ADVIK HITECH PVT. LTD.	REQUEST OF ADDITIONAL TIME OF TWO WEEKS TO REMOVE DEFECTS	DR(J)			
3245/2018	31/10/2018	36(1)/MISC/JUDICIAL/CE STAT/ALD/2016	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	WITHDRAWAL OF DEPT. APPEALS UNDER THE NATIONAL LITIGATION POLICY- REG.	DR(J)			
3246/2018	31/10/2018	21087/2017/SEC-XVII	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 10752 OF 2017	DR(J)			
3247/2018	31/10/2018	36(1)/MISC/JUDICIAL/CE STAT/ALD/2016	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	NOTICE REG. NO DIVISION BENCH AVAILABILITY	DR(J)			
3248/2018	31/10/2018	36(1)/MISC/JUDICIAL/CE STAT/ALD/2016	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	NOTICE REG. NO BENCH AVAILABILITY	DR(J)			
3249/2018	31/10/2018	NIL	VIJAY KUMAR KALRA, FOR KALRA IMPEX	REQUEST FOR TRANSFER OF APPEAL CASE FROM MUMBAI	DR(J)			
3250	31/1	NIL	AUTHORI	INVOICE		CT		

/2018	0/2018		SED OFFICIAL, AIR INDIA					
3251/2018	31/10/2018	NIL	RITESH SHAH, ASST. MANAGER-FIN	SETTLEMENT OF INVOICES		CT		
3252/2018	31/10/2018	CESTAT/SAMPARK/MUMBAI/2018	MANAS KR. SINHA, ASST. REGISTRAR, CESTAT, MUMBAI	FORWARDING OF INFO FOR REQUEST FOR HIGH COURT TELEPHONE DIRECTORY 2019		CT		
3253/2018	31/10/2018	2(3)/PF/RKS/CESTAT/ALL D/2017	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	BILL FOR LICENCE FEE & OTHER CHARGES FOR ACCOMMODATION NEW ALLOTTED - REG.	Account Section			
3254/2018	31/10/2018	NIL	MS. RACHNA GUPTA, MEMBER (J)	DISPOSAL STATEMENT FOR SEP, 2018	Computer Cell			
3255/2018	31/10/2018	NIL	VINOD BHAT, DIRECTOR	APAR GRADING OF SH. PANKAJ KR. MALLICK	Administration Section			
3256/2018	31/10/2018	NIL	MS. ARCHANA WADHWANA, MEMBER (J)	APPLICATION FOR EL	Administration Section			
3257/2018	31/10/2018	NIL	SH. P. ANJANI	REQUEST FOR GRANT OF	Administration			

8	18		KUMAR, MEMBER (T)	TWO DAYS CL	n Sectio n			
3258 /201 8	31/1 0/20 18	NIL	SH. P. ANJANI KUMAR, MEMBER (T)	AVAILMENT OF RH AND CL	Admin istratio n Sectio n			
3259 /201 8	31/1 0/20 18	NIL	SH. ASHOK JINDAL, MEMBER (J)	STATION LEAVE PERMISSION	Admin istratio n Sectio n			
3260 /201 8	31/1 0/20 18	NIL	MS. SULEKHA BEEVI C.S, MEMBER (J)	REQUEST FOR GRANT OF CL	Admin istratio n Sectio n			
3261 /201 8	31/1 0/20 18	NIL	MS. ARCHAN A WADHW A, MEMBER (J)	INFO REG. OFFICIAL TOUR- REG.	Accou nt Sectio n			